# **HIGH COURT OF UTTARAKHAND**

### NAINITAL

## NOTIFICATION

#### No. 148 /UHC/VIII-a-1/Stationery

### Dated: May 12, 2017

The Registry of the High Court will remain open for half day instead of full day during summer Vacation (i.e. from 22<sup>nd</sup> to 26<sup>th</sup> May, 2017).

By order of Hon'ble the Court

Sd/-(Narendra Dutt) Registrar General

#### No.12/9 /UHC/ Stationery

Copy forwarded for information and necessary action to:-

- 1. Secretary General, Supreme Court of India, New Delhi.
- 2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
- 3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
- 4. Principal Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
- 5. Advocate General / Government Advocate / Chief Standing Counsel.
- 6. All the Registrar General of all High Courts.
- 7. All District Judge, State Judiciary, Uttarakhand.
- 8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital
- 9. Principal Judge / Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
- 10. Member Secretary, State Legal Service Authority, Nainital.
- 11. Assistant Solicitor General, Union of India.
- 12. Additional Chief Standing Counsel, U.P.
- 13. President, High Court Bar Association, Nainital.
- 14. All the Registrars of the Court.
- 15. P.P.S. to Hon'ble the Chief Justice.
- 16. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal.
- 17. Deputy Registrars of the Court.
- 18. All the Assistant Registrars/ Section Officers/ Librarian/ Protocol Officer/ Management Officer of the Court.
- 19. Head P.S./ Head B.S. of the Court.
- 20. Chief Public Relation Officer of the Court at Dehradun and Chief Protocol Officer of the Court at New Delhi.
- 21. OIC/ NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
- 22. Dispensary, High Court of Uttarakhand.
- 23. Security Officer, High Court of Uttarakhand.
- 24. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
- 25. Guard File.
- 26. Notice Board.

12.05.17

(R.K. Khulbe) Registrar (Protocol)

Dated: May 12, 2017